

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 21801/2024

STATE OF U. P. & ORS.

Petitioner(s)

VERSUS

RAMVEER & ORS.

Respondent(s)

[IA No. 14464/2025 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT; IA No. 14460/2025 - APPLICATION FOR SUBSTITUTION; IA No. 14458/2025 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.; IA No. 14462/2025 - SETTING ASIDE AN ABATEMENT]

Date : 24-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
[IN CHAMBERS]

For Petitioner(s) Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

For Respondent(s) Mr. Devvrat, Adv.
Ms. Harshita Sharma, Adv.
Mr. Shivam Singh, Adv.
Ms. Charu Sangwan, AOR

Mr. Manish Tiwari , AOR
Mr. Manish Tiwari, Adv.
Mr. Abhishek Kumar Chaubey, Adv.
Mr. Rk Tanwar, Adv.

Mr. Rishi Sehgal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

I.A. No. 14460 of 2025 seeking substitution of legal representatives of the deceased respondent no. 1, is allowed.

Cause title be amended accordingly.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(AMITA PANDEY)
COURT MASTER (NSH)